

Setting up of Kendriya Vidyalaya at Gosty, Anantapur(A.P.)

6234. SHRI ANANTHA VENKATA REDDY: Will the Minister of HUMAN DEVELOPMENT be pleased to state:

(a) whether a proposal for setting up of a Kendriya Vidyalaya at Gosty, Anantapur (Andhra Pradesh) has been received from the Railways; and

(b) if so, what is the present position of the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) Yes, Sir.

(b) No decision has yet been taken to open a Kendriya Vidyalaya at Gosty, Anantapur during 1991-92.

[*Translation*]

Telephone Facility at Government Hospitals

6235. SHRI PHOOL CHAND VERMA:
DR. G.L. KANAUIA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government have decided to provide free telephone facility in the Central Government hospitals in the country; and

(b) if so, whether such a facility would be provided in Government hospitals in various States?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) and (b). The Govern-

ment has decided to provide free telephone service with only local call facility at all District Hospitals and major hospitals in cities all over the country. These telephones are being provided near emergency/casualty wards of the hospitals.

[*English*]

Replacement Of Parts Of Human Body

6236. SHRI TEJ NARAYAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether India is fast emerging as the cheap market for the replacement of the parts of human body;

(b) if so, the number of foreigners visited India during the last three years for the purpose; and

(c) the steps taken by the Government to abolish such an inhuman business?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) to (c). The Government are aware that illegal trading in human organs is taking place in the country. No specific figures of foreigners who visited India for this purpose are available. However, with a view to regulate the trading in human organs in the country, the Government is actively contemplating the enactment of a comprehensive legislation which will be applicable throughout the country. The proposed legislation aim at regulating the use of human organs and tissues and their donation for therapeutic purposes.

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6237. SHRI P.P.KALIAPERUMAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: